

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A. NO.4 IN CIVIL APPEAL NO.617 OF 2010

C.I.T.,NASHIK

Appellant (s)

VERSUS

SHRI SATPUDA TAPI PARISAR SSK LTD.

Respondent(s)

(For clarification and office report)

Date: 08/04/2011 This Matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE K.S. PANICKER RADHAKRISHNAN  
HON'BLE MR. JUSTICE SWATANTER KUMAR

For Applicant/  
Appellant(s)

Mr. Parag P. Tripathi,ASG.  
Mr. Vivek Tankha,ASG.  
Mr. Mohan Parasaran,ASG.  
Mr. H.R. Rao,Adv.  
Mr. D.L. Chidananda,Adv.  
Mr. Varun Sarin,Adv.  
Mr. Kunal Bahri,Adv.  
Mr. B.V. Balaram Das,Adv.

For Respondent(s)

Mr. Shekhar Naphade,Sr.Adv.  
Mr. Chinmoy Khaladkar,Adv.  
Ms. Neha S. Verma,Adv.  
Mr. Vimal Chandra S. Dave,Adv.

UPON hearing counsel the Court made the following  
O R D E R

The interlocutory application shall stand  
over for one week.

[ Alka Dudeja ]  
A.R.-cum-P.S.

[ Madhu Saxena ]  
Assistant Registrar